

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 159 of 2010**

**Thursday, this the 09<sup>th</sup> day of December, 2010**

**CORAM:**

**Hon'ble Ms. K. Noorjehan, Administrative Member**

A.K Saleena Beegum  
 W/o Sainul Abid,  
 'Seena Manzil', P.O. Kadamat,  
 Union Territory of Lakshadweep- 682 556 ..... Applicant

**(By Advocate – Mr. V.B Hari Narayan)**

**V e r s u s**

1. Administrator  
 Union Territory of Lakshadweep  
 Kavaratti – 682 555
2. Secretary, Lakshadweep Kala Academy  
 Union Territory of Lakshadweep  
 Kavaratti – 682 555
3. T.P Halimabi  
 Tiruvattapura, Kadamt Island  
 Lakshadweep- 682 556 ..... Respondents

**(By Advocate – Mr.S.Radhakrishnan for R 1-2 and Mr.V.K Sathyananthan for R3)**

This Original Application having been heard on 09.12.2010, the Tribunal on the same day delivered the following:

**O R D E R**

**By Hon'ble Ms.K.Noorjehan, Administrative Member -**

1. This Original Application is filed by the applicant aggrieved by the selection of the Programme Assistant who did not meet the conditions in Annexure A-1 notification. The age in Annexure A-1 notification is shown as between 25 – 45 years. The applicant

contended that the party respondent did not complete 25 years at the time of her selection and appointment.

2. Now it is informed by the counsel for the respondents that selection already made stands cancelled on 31.03.2010. As per Annexure A-1 notification only one vacancy was notified. Since the selection stands cancelled on 31.03.2010 the respondents have no other alternative but to notify the vacancy again through a fresh notification and this shall be completed within a period of two months from today. Hence nothing survives in this O.A. Accordingly O.A is closed. No costs.

(Dated this the 09<sup>th</sup> day of December 2010

  
(K NOORJEHAN)  
ADMINISTRATIVE MEMBER

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